GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 880 ANSWERED ON 4TH DECEMBER, 2025

TOLL ZONE AFFECTED VILLAGES

880. SHRI SATPAL BRAHAMCHARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken note that the residents of Lalheri village are facing financial and time-related difficulties in their daily commute due to the toll plaza located between Bhagan and Larsoli, if so, the details thereof;
- (b) whether the Government has examined that Lalheri village falls within the toll influence zone and whether it proposes to include it under the local pass category or make it fully toll-free, if so, the details thereof;
- (c) whether the National Highways Authority of India (NHAI) has any proposal under consideration for providing special concessions for local residents, improving the monthly pass system or making the village toll-free at this toll plaza, if so, the details thereof; and
- (d) the details of the action taken so far in this regard and the steps proposed to be taken further by the Government?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Lalheri village is located approximately 6–7 km from the Bhagan Fee Plaza.

Based on the feedback, no difficulty in daily commuting through the Fee Plaza has been observed.

The Government has already declared all lanes of fee plazas on National Highways as FASTag Lanes with effect from midnight of 15th/16th February 2021 for user fee collection through FASTag under National Electronic Toll Collection (NETC) programme, to ensure seamless movement of traffic at Fee Plazas.

(b) to (d) There are various provisions for discounts in user fees and monthly passes for local and regular users of National Highways across the country, in accordance with the National Highways (NH) Fee Rules, 2008. Drivers or owners of non-commercial vehicles with a valid FASTag who reside within 20 km of a fee plaza may obtain a monthly pass for Rs. 340.00 per calendar month for the Financial Year 2024-25, revised annually in accordance with the NH Fee Rules, 2008, for crossing the designated fee plaza.

In addition, no fee is levied for the use of the section of national highway, permanent bridge, bypass or tunnel, as the case may be, by two wheelers, three wheelers, tractors and animal drawn vehicles provided no service road is available.

Further, the Government has introduced a provision for an Annual Pass in the National Highway Fee Rules, 2008, for non-commercial cars, jeeps, and vans, effective from 15th August 2025, across the country. According to this provision, a person owning a mechanical vehicle for non-commercial purpose, having a valid and functional Fastag, shall be eligible to obtain a pass on payment of fee of rupees three thousand which shall be valid for one year or for two hundred crossings through any fee plaza on a national highway, whichever is earlier.

The aforesaid facilities under the NH Fee Rules, are available for the residents of village Lalheri.

Monthly passes for eligible residents of Lalheri village are being issued at the Bhagan Fee Plaza in accordance with NH Fee Rules.
